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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 401/2021**

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Mr. Raghav Goyal and
Ms. Anjali Agrawal,
Advocates

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: None

**CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)**

**ORDER
10.10.2023**

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The rights of the defendant nos. 1 to 117 to file the written statement(s) had already been closed (*see: order dated 14.07.2023*).

The defendant nos. 118 to 139 have also not filed any written statement(s) till date, despite being served on 23.06.2023. Accordingly their opportunity(s) in respect thereof are likewise closed.

The counsel for the plaintiff states that she is in the process of filing another impleadment application with regard to certain new mirrors/websites/re-directs, which have cropped up recently.

List the matter for further proceedings on **11.01.2024**.
I.A.No. 10898/21 (under Order XXXIX Rule 1 & 2 CPC)

The IA had already been disposed off on 11.11.2022.
The registry shall not list the same.



I.A.No. 20580/22 (u/o J.I. 10 CPC for impleadment of additional mirrors)

The IA had already been disposed off on 09.12.2022.
The registry shall not list the same.

I.A.No. 20581/22 (under section 151 CPC)

The IA had already been disposed off on 09.12.2022.
The registry shall not list the same.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

OCTOBER 10, 2023/PU

Click here to check corrigendum, if any